NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL	L, HELD ON 05/02/2018 AT 10.3	30 AM
PRESENT: SHRI Ch. MOHD	SHARIEF TARIQ, MEMBER-	JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/19/2016	
NAME OF THE PETITIONER(S)	: Shanmugavelayudham & 14 others: Sivakumar Spinning Mills Pvt Ltd & 7 others	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 397/398, 402 & 111	
S.No. Name (in Capital)	Represented by	Signature
4. FOR. S. Kalimuthu A. ARUHKOMAR.	R1-R-7	\$64.
M. SOUNDERRAJAN	All beddiring	melilya

ORDER

ter N.R.R. ARUN NATARATAN

Counsels for both the parties are present and submitted that the parties are engaged in the settlement talks and prayed for time. At request, time is enlarged. Put up on 28.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)